

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the People Act, 1951."

*The motion was adopted*

SHRI MULLAPPALLY RAMACHANDRAN: I introduce the Bill.

15.35 1/2 hrs

COUNCIL FOR ENVIRONMENT PROTECTION BILL\*

[English]

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore): I beg to move for leave to introduce a Bill to provide for the constitution of a Council at the Centre and in each State and Union Territory for the protection of environment and ecology.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the constitution of a Council at the Centre and in each State and Union Territory for the protection of environment and ecology."

*The motion was adopted*

SHRI MULLAPPALLY RAMACHANDRAN: I introduce the Bill.

15.36 hrs.

CROP INSURANCE BILL\* K

[English]

SHRI BALASAHEB VIKHE PATIL

(Kopargaon): I beg to move for leave to introduce a Bill to provide for a comprehensive crop insurance scheme so as to protect the farmers from loss of crops in natural and other calamities and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for a comprehensive crop insurance scheme so as to protect the farmers from loss of crops in natural and other calamities and for matters connected therewith."

*The motion was adopted*

SHRI BALASAHEB VIKHE PATIL: I introduce the Bill.

15.36 1/2 hrs.

PUBLIC INTEREST LITIGATION BILL\*

[English]

DR. P. VALLAL PERUMAN (Chidambaram): I beg to move for leave to introduce a Bill to provide for recognition of public interest litigations and for matters connected therewith.

MR. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for recognition of public interest litigations and for matters connected therewith."

*The motion was adopted*

DR. P. VALLAL PERUMAN: I introduce the Bill.

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